

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:130
ANSWERED ON:02.12.2003
SETTING UP OF RESIDENTIAL TOWNSHIPS
PRABHA RAU

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether some firms in the private sector have undertaken projects for setting up of residential townships in the country;
- (b) if so, the names of the companies and the details of the housing projects to be undertaken in different parts of the country;
- (c) the amount to be spent thereon and the number of houses to be constructed by each company;
- (d) whether any financial assistance is to be provided by the Government to these companies for these projects; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a)to(e): The National Housing and Habitat Policy 98 envisages encouragement to private sector and their greater investment in housing projects. Since Housing is a State subject, it is for the concerned State Government to involve the private sector in their housing programme to the extent possible. The data of actual investment of private sector in housing programmes of various States is not maintained at the Central Government level. However, the Confederation of the Real Estate Developers Association of India (CREDAI) has informed that so far no private developer has undertaken a project for township development in the real sense of the term, even though some housing and real estate development projects have come up in various States. The private developers can get loan assistance from Housing and Urban Development Corporation (HUDCO) for such housing and real estate development projects.